

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6213/2020

[Arising out of impugned final judgment and order dated 17-12-2019 in CRLA No. 1878/1991 passed by the High Court of Judicature at Allahabad]

INDRA MANI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 2060/2021 - APPLICATION U/S 7-A [9(2) old] OF JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2015 ,IA No. 44259/2020 - EXEMPTION FROM FILING O.T., IA No. 9647/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 44265/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(Crl) No. 10513/2022 (II)

(IA No. 124825/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(Crl) No. 569/2023 (II)

(IA No. 205480/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 205477/2022 - EXEMPTION FROM FILING O.T.AND IA No. 205478/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 29-04-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :Mr. Gaurav Bhatia, Sr. Adv.
Mr. Himanshu Shekhar Tripathi, AOR

Mr. Gaurav, AOR

For Respondent(s) :Mr. Bhakti Vardhan Singh, AOR
Mr. J Tarun Kumar, Adv.
Mr. Narendra Kumar Pandey, Adv.
Mr. Sauvik Singh, Adv.
Mr. Ankit Khatri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Leave granted.

2. On the next date of hearing, the appellant's request for grant of bail along with the plea of juvenility, shall be considered in appeal arising out of SLP(Crl.) No. 6213/2020.
3. Let the Report of the learned Sessions Judge and the response thereto, shall be filed before the next date of hearing.
4. The Registry to ensure that the Report of the Sessions Judge as also response thereto, is on record.
5. Let original record be called. A soft copy thereof, shall be provided to learned counsel for the parties.
6. List on 22.07.2026.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)